

Rajasthan High Court Legal Services Committee, Jaipur

NATIONAL LOK ADALAT

(Date: 11-7-2015)

Time : 10.30 A.M to 5.00 P.M.)

(Place: Raj. High Court Old Building Campus, Jaipur)

CAUSE LIST

Bench No. 01

S.No.	Type of case	Title of the case	Name of Advocate for applicant	Name of Advocate for Respondents	Bank & ors.
1.	CFA 71/95	Uco Bank/Rajendra Jain & ors.,	G.K. Garg	Narendra Jain	Uco Bank
2.	CRFA 110/95 -	Kishan Chand/Oriental Bank Of commerce	Ajeet Kumar Sharma	Puneet Sharma	OBC
3.	CFA 169/95	Brij Kishore/Punjab National Bank	Anil Khuteeta	M.A. Khan	P.N.B.
4.	CFA 189/95	Uco bank/Navneet Kumar	G.K. Garg		UCO Bank
5.	CFA 260/95	Kanhaiya Lal/PNB	R.P. Garg	Anil Khanna	PNB
6.	CFA 65/96	Kanhaiya Lal V/s Punjab National Bank	Shiv Lal Verma	Y.C. Joshi	PNB
7.	CFA 70/96	Raj. State. Co. Op. bank/United Motors	J.K. Singhi	Anil Mehta	Co. Bank
8.	CFA 85/96	Raj. State Co. Oprerative Bank/Ramawatar	J.K. Singhi	Ananat Bhandari	Co. Bank
9.	CFA 100/96	Amarjeet Singh/Uco Bank	Ashok Kumar Sharma	Rajkumar	UCO Bank
10.	CFA 263/96	PNB/Kailash Chand Meena	Smt. Madhuri Singh		PNB
11.	S.B. Civil First Appeal 210/97	Shri Ram Bhavan Dhoramsala V/s Kishan Singh	G.C. Garg		Other
12.	CFA 127/97	M/s Vivel Cor./Uco Bank	K. C. Sharma	J.C. Jain	Uco Bank
13.	S.B. Civil Regular First Appeal No. 228/97	Nawab Singh & ors V/s Punjab National Bank	R.K. Daga	M.A. Khan	PNB
14.	CFA 8/98	Punjab National Bank V/s Smt Sona Bai	M.A. Khan	D.K. Bharadwaj	PNB
15.	CFA 10/98	PNB/ Shri Dal Mill & ors	M.A. Khan	Virendra Agrawal	PNB
16.	CFA 72/98	PNB/Vinod Kumar	N.K. Mallo	Manoj Chaudhary	PNB
17.	CFA 225/98	Hari Dutt/Uco Bank	Dinesh Kala	Rajendra Dixit	Uco Bank
18.	CFA 251/98	Punjab National Bank/Chandra Jyotsna	M.A. Khan	J.P. Goyal	P.N.B.
19.	CFA 346/98	Brij Mohan Lal /Uco Bank	S.C. Gupta	Rajendra Dixit	Uco Bank
20.	CFA 365/98	Jagdesb Malik V/s PNB	M.M. Ranjan	Shri M.A Khan	PNB
21.	CFA 377/98	M/s Gupta Gun House V/s PNB	J.P. Goyal	Shri M.A. Khan	PNB

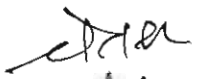
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22.	CFA 392/98	UCO Bank V/s M/s Pawan Enterprises	K.S. Sharma		UCO
23.	CFA 416/98	Goyal Industries V/s PNB	J.P. Goyal	Surendra Nath	PNB
24.	CWP 2430/98	Haridutt Asopa V/s The Judge Labour Court	Suresh Kashyap	N.K. Maloo	Judge Labour court
25.	CW 32/2000	Ram Bharasi / Sub. Divisional Commissioner	B.M. Singh	G.A.	Other
26.	CSA 94/2000	RSRTC V/s Shiv Ram	Deepak Goyal	V.L. Mathur	other
27.	CFA 247/2000	UIT Alwar/PNB	R.K. Mathur	M.A. Khan	PNB
28.	CFA 172/01	P.N.B./Rajdhani Dal Mill	M.A. Khan	N.K. Jain	P.N.B.
29.	CFA 217/01	Madan Singh Shekhawat V/s UCO Bank	Anil Kumar	S.N. Gupta	UCO
30.	S.B. CFA 140/01	PNB V/s Vijay Singh	J.K. Dhingra	Biri SinghSonsirwar	PNB
31.	CFA 333/02	Bhawani Shankar Gautam/Uco Bank	Rajveer Sharma	G.K. Garg	Uco Bank
32.	CW 8397/02	General Manager, Wester Railway V/s Madanlal Sharma	Mrs. Manj Dave	Shailesh Prakash Sharma	Rly
33.	CFA 8/03	Radhey Shyam Sharma V/s State of RAj.	Suresh Goyal	Madhav Mitra	Other
34.	CFA 18/03	M/s Bharat iron Traders V/s Punjab & Sindh Bank	M.M. Ranjan	Bipin Gupta	PSB
35.	CFA 34/03	Pawansut Oil Meals/PNB	J.P. Goyal	R.P. Singh	PNB
36.	CFA 299/03	Jawhar Lal V/s Punjab National Bank	Rakesh Kumar	Dinesh Kala	PNB
37.	CFA 300/03	M/s Rajasthan Sa Mills V/s Punjab National Bank	Rakesh Kumar	Dinesh kala	PNB
38.	CFA 403/03	Anil Kumar V/s UCO Bank	R.P. Garg	Vijay Singh	UCO Bank
39.	CFA 86/04	Muktari ram/Sh. Gopal Krishan Karwa	M.M. Ranjan	K.C. Sharma	Others
40.	CFA 177/05	Sharad Mehta / Narendra	Tarika Bajaj	Chetna Sharma	Other
41.	CFA 680/05	UCO Bank V/s M/s Morwal Marbels	N.C. Goyal	H.V. Nandwana	UCO
42.	CFA726/05	Ms. Artsum & Ors./Uco Bank	M.M. Ranjan	G.K. Garg	UCO Bank
43.	CWP 3984/05	Shri Krishana Goshala Sansthan V/s State of Rajasthan	Devendra Raghava	R.P. Kuldeep	State of Rajasthan
44.	CW 5636/05	Ram kishore / Judge Labour Court & ors.	B.C. Gupta	G.A.	Other
45.	CFA 148/06	J.D.A./ M/s Marudhar Enterpris	Smt. Saroj Chodhary	C.P. Singh	Others
46.	CWP 794/07	Radhey Shyam V/s State of Rajasthan	Neerja Khanna	S.N. Gupta	State of Rajasthan
47.	CFA 194/08	Hari Prasad V/s Ramesh & ors	J.K. Singh	S.C. Gupta	other

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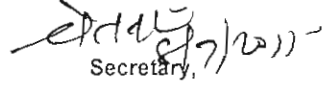
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48.	CFA 229/08 -	Vivek Dhandhiya & ors./Kanti Chand	J.P. Goyal	Rajendra Arora	Others
49.	CFA 396/08	Kamla Devi & ors V/s Smt Manju Devi	Anurag Sharma	Ram Rakh Sharma	other
50.	CSA (W) 410/08	The Chief Manager V/s Shri Abdul Wahad	J.K. Singh	Yunus Khan	other
51.	CFA 242/09	Raj. Rajya Sahkari Upbokta Sangh/Om Prakash	R.B. Mathur		Others
52.	CFA 238/10	Mahendra Singh/Dharam Chand	Sriram Yadav	V.K. Tamoliya	Others
53.	CWP 6601/10	Smt.Uma V/s Deputy Secretary (Pension)	H.O.P. Mathur	J.M. Saxena	Other
54.	SBCWP 9373/10	RSRTC / Manish Tiwari	Rajvir Sharma	Y.K.Sharma	Others
55.	CFA 179/11	Lakshman V/s Satish Kumar	Sanjay Mehrishi	Mahesh Sharma	Other
56.	CFA 752/11	Satayanarayain/Sarla & ors.	Shiv lal Meena	Saransh Saini	Others
57.	CMA 1194/11	Smt. Krishna V/s Harveer Choudhry	Hanish Khan	V.S. Yadav	Other
58.	CW 10937/11	Godawari Devi/ District Collector Jhunjhunu & ors.	Manoj Pareek	Dharmendra Pareek	Other
59.	CFA 678/12	Jaidayal/Chajju Lal & ors.	Damodar Mishra		Others
60.	CFA 144/13	Karishma Luharuwala/ Ajay Kumar Luharuwala	Anuroop Singh	Alok Garg	Other
61.	CFA 242/13	Bhanwar Lal/Smt. laxmi	Deepak Goyal	J.P. Gupta	Others
62.	CFA 391/13	Statibank of India V/s Smt Meena Chandra & other	Virendra Singh Yadav	Amit Jindal	Other
63.	CMA 968/13	Abdul Latif V/s Arjun Lal	Sandeep Mathur	Amar Nath Pareek	Other
64.	SBCWP 13261/13	Smt. Shrawani Devi/State of Raj.	Rohitashw Kajla	Hari Bareth	Others
65.	CWP 1483/13	Ram Dev Balai V/s State of Rajasthan	B.M. Singh	Zakir Hussain	State of Rajasthan
66.	CW 9047/14	khanga Ram/ Sub Divisional Officer & ors.	Bhaskar Gandhi		Other
67.	CWP 11190/14	Jakir Hussen V/s M/s Jilate India Ltd	G.P. Kaushik		Other
68.	CSA 151/15	RSRTC V/s Kamlesh Kumar Sharma	Vinayak Joshi	B.L. Gupta	RSRTC
69.	CWP 5591/15	Bhagwanaram V/s RSRTC	Manoj Pareek		RSRTC


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Pre-Litigation Cases

1	Pre-Litigation Case No. 24/14	Dr. Atul Kumar Jalwania	Medical & Health
2	Pre-Litigation Case No. 2/14	J.L. Udawat	Public Work Department
3	Pre-Litigation Case No. 4/15	Ramesh Kumar Dusad	Sardar Sarovar Narmada Nigam Ltd.
4	Pre-Litigation Case No. 5/15	Bharat Bhushan Acharya	Directorate of Local Bodies


Secretary,

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CAUSE LIST

Bench No. 02

S.No.	Type of case	Title of the case	Name of Advocate for applicant	Name of Advocate for Respondents	Bank & ors.
1.	S.B. CFA 5/85	Harjeet Singh V/s SBBJ	N.K. Maloo		SBBJ
2.	CFA 41/94	Nand Ram Baulat Ram Biyani V/s Bank of Baroda	Mahendra Singh	A.K. Bajpal	BOB
3.	CFA 136/94	Bank of Raj./Padam Ind.	G.C. Lunia	A.S. Lunia	Bank of Raj
4.	CFA 4/95	Ramesh Kumar V/s Bank of Baroda	Amod Kasliwal	A.K. Bajpai	BOB
5.	CRFA 37/95	Jaipur Vidhyut Vitran Nigam Ltd V/s SBBJ	P.S. Sharma	S. Kasliwal	SBBJ
6.	CFA 55/95	Indian Bank/Keshav Singh	J.K. Singhi	G.K. Garg	Indian Bank
7.	CFA 62/95	Gyanchand Massand V/s SBI	B.C. Mandhana	Arvind Bhardwaj	SBI
8.	CFA 102/95	M/s Agarwal & Sons/ Indian Overseas Bank	J.P. Goyal	Sudir Gupta	Indian Overseas Bank
9.	CFA 164/95	Smt. Kamla Devi Verma V/s SBI	Satyavart Sharma	Dr. Anil Sharma	SBI
10.	S.B.C. Regular First Appeal No. 207/95	Smt. Mithlesh V/s New Bank of India	Ajeet Kumar Sharma	N.K. Maloo	New Bank of India
11.	CFA 23/96	Bank of Baroda V/s M/s Hindustan Pharma	J.P. Goyal	Virendra Dave	BOB
12.	CFA 118/96	Nirmal Kumar V/s SBBJ	R.S. Mehta		SBBJ
13.	CFA 120/96	Rajasthan Mirror manufacturing co. V/s Union Bank of India	R.K. Agarwal	S. Kasliwal	UBI
14.	CFA 136/96	SBBJ V/s M/s Reghu Nath Thekadal	S.Kasliwal	Ajeet Kr.Jhooma	SBBJ
15.	CFA 154/96	SBBJ/Chirangi Lal	S.Kasliwal	J.P. Goyal	SBBJ
16.	CFA 263/96	Ramlal Chandel/B.O.B.	Lokesh Sharma	Rakesh Bhargav	B.O.B.
17.	CFA 294/96	BOB V/s Narandra Kumari	G.C. Mittal	Dinesh Kala	BOB
18.	CFA 17/97	Central Bank/Harnarain & ors.	B.C. Jain	M.M. Ranjan	Central Bank
19.	CFA 125/97	Smt. Abha Kiran Jain V/s SBBJ	J.P. Goyal	Balwant Kumar	SBBJ
20.	CFA 148/97	M/s Simplex/SBBJ	Biri Singh Sinsihar	S.N. Kumawat	SBBJ
21.	CFA 157/97	M/s Tikkiwal/Bank of Raj.	Nitin Jain	K.M. Mathur	Bank of Raj.

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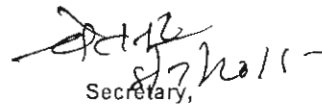
22.	CMFA 223/97	Mahaveer Bhandari & ors V/s Bank of Maharashtra & ors	Bhanwar Bagri	B.C. Jain	Bank of Maharashtra
23.	CFA 257/97	M/s Sita Electronic/S.B.I.	N.K. Joshi	Yaspal Garg	SBI
24.	CFA 283/97	Krishna Insulators & Mineral Grinding Mills V/s SBBJ	N.K. Maloo	V.L. Mathur	SBBJ
25.	S.B.C.F.A. 12/98	OM Prakash V/s Cenral Bank of India	J.K. Dhinsra	M.A. Khan	Central Bank of India
26.	CFA 25/98	M/s Rajasthan Paper Traders V/s SBI	R.K. Agarwal	Sudher Gupta	SBI
27.	CFA 145/98	M/s Shyam Hotel & ors./ Union Bank of India	M.M. Ranjan	S.P. Bahrgav	Union Bank
28.	CFA 167/98	Jagdish Prasad/SBI	N.K. Mallo	Sudhir Gupta	SBI
29.	CFA 189/98	Pyare Lal V/s BOB	J.P. Goyal		BOB
30.	CFA 202/98	Manohar Lal V/s SBBJ	N.K. Maloo		SBBJ
31.	CFA 285/98	OM Prakash V/s BOB	J.P. Goyal		BOB
32.	CFA 290/98	S.B.J. Beawar V/s M/s Jyoti Cloth Store	S.S. hassan		SBI
33.	Civil Regular First Appeal No.329/98	M/s Anil Exports V/s Bank of Baroda	Gopi Chand Garg	Vikas Jain	B.O.B.
34.	CFA 77/99	Sharad Kumar/Allahabad Bank	J.P. Saxena	Vinod Sharma	Allahabad Bank
35.	CFA 196/99	National Garlic Ind./B.O.B.	R.D. Soni	Tripurari Sharma	B.O.B.
36.	CFA 205/99	M/s S.K. B agra V/s Bank of India	A.K. Bhandari	Bhag Chand Jain	Bank of India
37.	CFA 244/99	SBI V/s RamSingh	S.S. Hasan	N.k. Maloo	SBI
38.	CFA 259/99	SBI/M/s Jaipur Coal	S.S. Hasan		SBI
39.	CFA 266/99	Johri & other V/s Band of India	B.M. Sharma		Bank of India
40.	SBCFA 211/99	Mohan Lal V/s Union Bank of India	R.P. Garg	Sudarshan Singh	Bank of India
41.	CFA 235/2000	M/s Tiwari Agro/SBBJ	Ajay Gupta	G.K. Garg	SBBJ
42.	CFA 253/2000	B.O.I./Shiv Ind.& ors.	O.P. Garg	N.K. Singhi	B.O.I.
43.	CFA 201/01	Bank of Rajasthan / Rannivas Tiwari	L.L. Gupta	Mahesh Sharma	Bank of Raj.
44.	CFA 151/02	Trimurti Textiles/SBI	Rajendra Prasad	V.S. Yadav	SBI
45.	CFA 175/02	Bank of Raj./Manju Sharma	Dinesh Kala	B.S. Kulshresta	Bank of Raj
46.	CRFA 216/02	Bank of Baroda V/s Pradeep Kumar	A.K. Bajpai	S.P. Mathur	BOB
47.	CFA 279/02	M/s Firm Jeet & Jeet Glass & Chemicals V/s State Bank of India	Mr. Anil Mehta	S. Shahid hassan	State Bank of India
48.	CFA 281/02	Krishna Swroop V/s Vijay Bank	Ashok Verma	J.K. Verma	Vijay Bank
49.	CFA 343/02	Bank of Raj/J.K. Enterprises	Ashok Mehta	Sunil Sharma	Bank of Raj.

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50.	CFA 103/03	SBBJ V/s Avtar Singh	Reashm Bhargava	Ajeet	SBBJ
51.	CFA 146/03	Sita Ram Bansal V/s Central Bank of India	Ajeet Kumar Sharma	Rajeet Sogarwal	Central Bank of India
52.	CFA 172/03	M/s Sanjay Plywood & Timbers V/s SBBJ	Mohan lal Goyal	Puneet Gupta	SBBJ
53.	CFA 252/03	Padam Kumar Jain V/s Bank of Rajasthan	N.K. Maloo	Naina Saraf	Bank of Rajasthan
54.	CFA 334/03	Brijmohan Malviya V/s Central Bank of India	Sh. S.P. Sharma	Shiv Garg	Central Bank of India
55.	CFA 618/03	Bajrang Lal V/s SBBJ	Nitin Jain	Kamal Parswal	SBBJ
56.	CFA 61/04	Bank of Rajasthan/ M/s Shivam Jewellers	Ashok Mehta	Vinay Saxena	Bank of Raj.
57.	CFA 109/04	Dr. R.P. Sharma V/s Central Bank of India	J.P. Goyal	Satish Bijarania	Central Bank of India
58.	CFA 200/04	Pramod Kumar Sharma V/s Central Bank of India	Arvind Sharma		Central Bank of India
59.	CFA 489/04	Ramesh Chand V/s Indian Bank	J.P. Goyal	Anil Bhatia	Indian Bank
60.	CFA 498/04	Bank of Barod V/s State Bank of India	Rajendra Salecha	M.M. Ranjan	SBI
61.	CFA 51/05	Govind Ram soni V/s SBBJ	Rajendra Soni	G.C. Garg	SBBJ
62.	CFA 256/05	Rajkumar Soni/Nand Lal Soni	Inderjeet Singh	Rajesh Kapoor	SBBJ
63.	CFA 383/05	Ashok Kumar V/s Alwar, Bharatpur Anchalik Gramin Bank	R.K. Mathur	Nanu Bhargave	Alwar, Bharatpur Anchalik Gramin Bank
64.	CRFA 596/05	Jitandra Singh V/s BOB	Shiv Charan Gupta	Praveen Jain	BOB
65.	CFA 837/05	Mahendra Choudhary V/s Bank of Baroda	Ganesh Meena	R.K. Salecha	BOB
66.	CFA 751/05	Kanhaiya Lal/SBBJ	J.P. Goyal	J.K. Singhi	SBBJ
67.	CFA 174/06	Bank of Baroda V/s Smt Sashi Sachderva	Rajendra Salecha	Pankaj Gupta	BOB
68.	CFA 672/06	Jai singh/SBBJ	V.S. Chauhan		SBBJ
69.	CFA 678/06	Indrajeet Dubey V/s Central Bank of India	J.K. Yogi	Ravi Bhojak	CBI
70.	CFA 528/07	Union of India/Indian Overseas Bank	Shailesh Prakash Sharma	S. Ansari	I.O.B.
71.	CFA 237/08	Manager Rajasthan Gramin Bank/ Rohitash Saini	S.C. Mittal	Manoj Preek	Raj. Gramin Bank
72.	CFA 4486/08	Sadik Ahemad V/s SBI	Mukesh Kumar		SBI
73.	CFA 33/09	Anil Kumar Rajasthan Gramin Bank	Eliyas Ali	Rajendra Arora	Raj. Gramin Bank
74.	CFA 538/09	Ramkrishan Mehra/Union Bank of India	Deepak Asopa	Arun Sharma	Union Bank
75.	CFA 497/10	SBBJ V/s Kishan Lal Meena	Gopi Chand Garg	JP Goyal	SBBJ
76.	CFA 200/11	SBBJ/Santosh oil	Gopi Chand Garg	M.L Goyal	SBBJ

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77.	CFA 247/11	Satyannarain Verma/SBBJ	Arvind Gupta	Anurrop Singhi	SBBJ
78.	CFA 258/11	Paritosh Sharma & ors./ICICI	G.S. Sharma	Ajit Bhandari	ICICI
79.	CRFA 382/11	Ramesh Chand Baiswa V/s SBBJ	Manoj Kumar Choudhary		SBBJ
80.	CFA 443/11	SBI/Nissar Mohd.	S.S. Hasan		SBI
81.	CFA 552/11	Bank of India/Raj. Rajya Sahkri Tilam Utpadak	Ajay Shukla	Rajendra Arora	Bank of India
82.	CFA 768/11	Assistant Dir. Estate/S B.B.J	Ganesh Meena	Vikram Jain	SBBJ
83.	CFA 790/11	Hem Chand Goyal V/s State Bank of India	Mukesh Agarwal	Anil Sharma	SBI
84.	CFA 799/11	Pankaj Kaul/Bank of Raj.	Sunil Kumar Singh	Namish Nigotia	Bank of Raj.
85.	CFA 262/12	Randhir Singh/SBBJ	Ravi Shankar Sharma	Kailesh Tailor	SBBJ
86.	CFA 374/12	Canara Bank V/s Ramjeelal Sharma	B.C. Jain	Shyam Lal Sharma	Canara Bank
87.	CFA 455/12	SBBJ Narendra Kumar	Jai Mohan	Parag Rastogi	SBBJ
88.	CFA 663/12	Anil Kumar Loya V/s SBBJ	C.P. Sharma	Alok Garg	SBBJ
89.	CFA 736/12	Laddugopal/SBBJ	Manoj Bhardwaj	S.K. Singhal	SBBJ
90.	CFA 375/13	U.N. Automobiles Pvt. Ltd/ B.O.Baroda	Ms. Surichi Kasliwal		Bank of Baroda
91.	CFA 100/14	Pradeep Kumar V/s State Bank of India	Rajesh Bhanboo	Yash Pal Garg	SBI
92.	CFA 181/14	Hanuman Prasad / Jaipur Thar Gramin Bank	Sudhindra Kumawat		Jaipur Thar Gramin Bank
93.	CFA 177/15	Suresh Kumar/Bank Of India & ors.	Mohd. Anees		B.O.I.



Secretary,

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